The Lok Sabha reassembled after Lunch at eighteen minutes past Fourteen of the Clock.

[MR. SPEAKER in the Chair]

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

ACUTE SHORTAGE OF DIESEL AND KERO-SENE IN THE COUNTRY.

भी इमसा मिम मधुकर (मोतीहारी) : इष्ट्रयक्ष जी, मैं अविलम्बनीय लोक महत्व के निम्नलिश्वित विषय की बीर पैट्रोल तथा रमायन मुझी का झ्यान दिलाता हूं और प्रार्थना करता ह के वे इस बारे में २क वक्तव्य दे ---

'देश में डोजन झौर मिट्टी के तेल की भारी - कमों''

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEEREN-DRA PATIL): Sir, Hon'ble Shri K. M. Madhukar and other Members have called the attention regarding the acute shortage of diesel and kerosene in the country. The position is indicated below.

The demand for High Speed Diesel (HSD) has been growing very fast in the last 2 years. Thus, while the annual growth rate of HSD was 8 to 9 per cent until 1977-78, it rose to a little over 11 per cent in 1978-79 and has been of the order of 15.5 per cent during the period April-December 79 over the corresponding period in 1978. The steep increase in HSD demand has been due to factors such as increased transportation of goods in bulk by road instead of by rail over long distances, short-falls in power availability leading to the employment of captive diesel generating sets and increased demand of the product for agriculture pumps owing to the unprecedented drought condition in various parts of the country.

Though the State Governments were advised in September 79 that supplies of HSD during the period October 79 to March 80 will be maintained at a level 5 per cent higher than the actual sales in the preceding year, additional allocations over and above the quotas so fixed were made to meet the high demand of the product. Thus, the original allocations of 652,000 tonnes of HSD for the month of October for all States and Union Territories was raised by 100,000 tonnes. Similarly, the original allocations of 700,000 tonnes and 720,000 tonnes for the months of November and December respectively were raised to 781,009 tonnes and 808,000 tonnes respectively.

2. The situation however, changed drastically since the last week of December, 1979 due to the agitation in Assam The refineries a Digboi. Gaubati and Bongaigaon in Assam closed down in the last week of December and Barauni refinery in Bihar had also to shutdown on 2nd January, 1980 following stoppage of pumping of crude oil from Assam to Barauni. The monthly production of HSD in the four refineries together is about 150,000 tonnes. HSD produced in the Assam refineries was being consumed in the North-eastern States and Union Territories, North Bengal and partly in Bihar HSD coming out of Barauni refinery was being moved by pipeline to areas of Bihar and UP. and to a certain extent by rail to other North-Western locations in the country In order to meet this new situation,, Government had taken certain steps like increased pumping of diesel and kerosene from Haldia through the Haldia-Barauni-Kanpur pipeline, adjustment of the rail movement schedules to ensure availability of products at locations which were otherwise fed from these refineries, positioning of increased quantity of diesel and kerosene at the port locations through imports, etc.

In spite of these alternative arrangements, however, it was not possible to make good the entire shortfall caused by the disruption in production in these four refineries. The shortfall had to be spread out to the extent possible over a larger area and cuts in allocations of HSD ranging between 10 per cent and 33 per cent were imposed in the first week 'nf January in respect of the allocations of HSD to different States and Union Territories for that month. Nowwee, efforts were made to maintain fie

supplies of HSD in the month of February at a level 5 per cent over the sales in February 1979. The restricted availability of the product eaused by the unforescen developments, as indicated above, led to areas of shortages in the country. The State Governments were advised to ensure equitable distribution of available products to different categories of consumers. They were also advised to accord the highest priority to agriculture so that the demand of HSD for agriculture sector could be met. They were further asked to take stern action against blackmarketing and other such malpractices as per the powers available to them under the Essential Commodities Act and the Rules framed thereunder or under the provisions of Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Act. The oil companies were advised to maintain constant liaison with the State Governments and to extend all possible help for ensuring equitable distribution of available products.

Though the refineries at Gauhati and Digboi have started operating recently, the refineries at Bongaigaon and Barauni remain closed. The closure of Barauni relienery continues to have its adverse effects on availability of HSD and kerosene in areas fed by this refinery. Keeping in view the critical requirement of HSD in the month of March for the rabi crops, the whole matter has again been examined in consultation with the Railways and other authorities and number of decisions of far-reaching importance have been taken for maximizing the supplies of the product in the month of March. Some of the decisions are as follows:--

- (i) The three Fertilizer units at Nangal, Barauni and Sindri were closed down in order to divert wagons, which would otherwise have moved fuel oil, to the carriage of diesel.
- (ii) New tanks wagons have been pressed in to service to improve the total movement,

- (iii) The movement of trains carrying petroleum products have been speeded up to the extent possible and the movement is being monitored round the clock by a special cell in the Railway Board.
- (iv) The oil companies have also maximized movement of product by road.
- (v) Maximum use is being made of the Haldia-Barauni-Kanpur pipeline for the movement or imported diesel.
- (vi) The import of diesel has also been stepped up so that there is no problem of availability of the product at the port locations.

It is estimated that as a result of these steps it would be possible to supply diesel during March at a level 9 per cent higher than the sales in March 1979. The growth rate cannot, however, be even in all parts of the country, but special emphasis has been given for additional supplies to the States with extensive rabi cultivation. As regards the north-eastern States, the supplies would inevitably depend upon the countinued functioning of the refineries in Assam and it should be possible to meet the demand in these areas if the refineries function normally.

As regards kerosene, the allocations of the product to the different States and Union Territories had been maintained until February 1980 at the level of actual sales in the corresponding months in the preceding year. This had to be done in view of difficult availability of the product in the international market and the transportation constraints It needs to be mentioned in this connection that about 45 per cent of the total consumption of kerosene in the country is to be imported from outside. The closure of the three refineries in Assam and the Barauni refinery in Bihar, among which produce themselves about 33,000 tonnes of kerosene 🔹

[Shri Virendra Patil]

month, also affected kerosene supplies in the areas fed from these refineries. After a review of the situation, it has been decided to make allocations of kerosene to the States and Union Territories for the month of March 1980 at a level 10 per cent higer than the actual sales in March 1979.

We will continue to do our best to maximize supplies of HSD and kerosene in the country. The situation, however, will improve significantly as soon as Barauni refinery starts functioning fully and normal operations in the three refineries in Assam are also resumed

श्री कमला मिश्र मधुकर डीजल भ्रीर कैरोसीन तेल के बारे में मंत्री महोदय का जो बयान श्राया है यह बहुत ही निराणाजनक है। यह इनकी झोर से कहा जाता था कुछ महीने पहले कि चुंकि जनता राज्य है इसलिए डीजल ग्रीर कैरोसीन मायल का अभाव है। अब इंदिरा राज्य भी आ गया है लेकिन फिर भी स्थिति में कोई अन्तर नहीं पढ़ा है और स्थिति ग्रीर भी खराब हो गई । इस भयावह स्थिति का ग्रापके बयान से जरा भी माभास नहीं मिलना है। गावो के किसान पैट्रोस पम्पो पर मारे मारे फिर रहे हैं। दिन भर फिरते हैं लेकिन उनको डीजल नही मिलता है । सुबह से गाम तक बेचारे भागते दौडते रहते हैं भूखें रहते हैं लेकिन डीज़ नही मिलता है। वे बी० टी० मो० के यहा जान हैं लेकिन डीजल नही मिलता जिला अधिकारिया ने पास जाते है लेकिन उनके लिए कोई डीजल का प्रबन्ध नही किया जाता है। एम० एल० ए० ग्रौर एम० पी० के पास भी जाते हैं लेकिन वे कहा से इसका प्रबन्ध कर सकते हैं। स्थिति बहुत ही भयावह है। डीजल के स्रभाव में माज किसानों के टुक्टर बन्द पडे हैं। ट्रकें चल नही रही है। सारा कारोबार ठप्प पड़ा है। डीजल के वास्ते पैट्रोल पम्पो पर लम्बी लम्बी कतारे लगी रहती हैं लेकिन नही मिलता इसके विपरीत यदि श्राप ब्लैक मार्किट में इसकी कीमत ब्राठ दस रूपये देने के लिए तयार हो जाते हैं तो भापको यह मिल जाता है। किसान को जलाने के लिए कैरोसीन अ।यल नही मिलता है। गांव तेल के अभाव में गवेर पडे है। ऐसा मालूम होता है जैसे वहा ब्लैक ग्राउट हो गया हो। जिस तरह से लड़ाई के जमाने में ब्लैक भाउट हुआ करता था उसी तरह से ऐसा मालूम पडता है कि झाज कल भी गांवों में ब्लैक झाउट है। मजदूर दिन भर काम करता है लेकिन रात को जब भर जाता है तो उसके पास दिया जलाने के लिए तेल नही होता है। उसको मोमबत्ती खरीद कर रोतनी करनी पडती है। इसके दान भी बहुब ज्यादा बढ़ गए हैं। इंदिरा राज के बाबजूब जा माज झोंपड़ियों में रोशनी नहीं है। कितनी भया बह स्थिति है क्या इसका झापने मूल्योंकन किया है ? क्या प्रापने हिसाब लगाया है कि बैब में धीवस की कितनी अपत है कैरोसीन मायम की कितनी खपत हैं पहले कितनी थी और माज कितनी है भौर माने वाले समय में **किटकी** उसकी जरूरत होगी? माज बिहार में सवा पड़ा हुआ है। बहुत से हिस्सों में गेहूं और मजद की फसल जो घच्छी हो सकती यी हीजल के प्रभाव में वह मारी गई है। करोड़ों रूप**वे की** फसम मर गई है । झाप ने अपने बयान में कहा है कि भापने राज्य सरकारों को भादेश विवा है कि ग्रावध्यक वस्तु ग्रधिनियम के तहत जमा बोरों को सजाएं दी जाएं। बिहार में राष्ट्रपति शासन है। क्या मंत्री महोदय बताएंग्रे कि अब इन बस्तुओं की इतनी ब्लैक माकटिंगे हो रही है डीजल मौर कैरोसीन मायल की हो रही है तो कितने व्यापारियों को घपने इस घपराध के तहत पकड़ा है भोर उनके खिलाफ क्या कार्यवाही को है? बिहार में डीजल घोर कैरोसीन आयल का बटवारा सही इंग से हो रहा है राष्ट्रपति शासन के तहत इसको देखने के लिए क्याँ भाषने कोई उपयुक्त व्यवस्था की है?

ऐसे ही मैं जानना चाहता हूं कि सरकार ने डीजल की चोर बाजारी रोकने के लिए कौन कौन सी कार्यवाहिया की हैं तार्कि बी० डी० मो। या अन्य प्रधिकारियो को जो कि चोर बाजारियों से मिले हुए हैं उचित सजा दी जा सके मौर प्रधिकारियो की मिली भगत को रोका जा सके ?

MR. SPEAKER: You are making it too long. Please wind up.

श्वी कमला सिथ मधुकर में इसलिए बता रहा हू कि एक बी० डी० श्रो• के यहां डीजन पकडा गया है। क्या प्रापने इसका पता लगाया है कि बिहार को कितने कोटे की प्रावश्यकता है ग्रीर उसके कितने कोटे की प्रापूर्ति की गई हैं? डीजल ग्रीर कैरोसीन ग्रायल की प्रापूर्ति को बढ़ाने के लिए किन किन देशो को एप्रोच किया है जिस से पैट्रोलियम पदायों को मगाया जा सके श्रीर बिहार की माग की पूर्ति की जा सके ?

MR. SPEAKER: This is a catalogue of questions. This is not a question: it is a catalogue. I will not allow this. You are taking up so much time. Other people also want to ask questions. This is too much.

भी कमला भिभा मधुकर: ग्रापने घसम की चर्चा की है। मैं जानना चाहता हूं कि घसम की स्पिति कब तक सुघर जाएती ताकि बीजन भौर मिट्टी के तेल की सप्साई बढ़ सके? वी बीरेफा पाहिल : माननीय प्रध्यक्ष जी जाननीय सदस्य ने जो कहा है कि देस के घ्रम्बर बहुत जयानक स्थिति है मैं इसे मानने के बिए तैयार नहीं हूं।.... (Interruption.)

MR. SPEAKER: Are you the Minister in charge? (Interruptions.)

Let him make his statement first. (Interruptions) I don't know why you are trying to answer all the questions. Let him answer. First hear him and then draw your conclusions.

भी बीरेन्द्र पाटिस : मैं यह नहीं कह रहा हूं कि देश के अन्दर काफी ढीजल और मिट्टी का तेम है । लेकिन जो माननीय सदस्य ने कहा कि परिस्थिति बहुत भयानक है उसके बारे में भेरा कहना है कि ऐसी स्थिति नहीं है।....

(Interruptions)

MR. SPEAKER: Mr. Varma, are you taking over charge? (Interruptions.)

Have the Members assumed charge of everything? Hon. Members, this is your House. You must listen to him first and then draw your conclusions and if necessary some more questions may be asked. He has not replied as yet. Don't draw your conclusions before he has said anything. Let him have his say, and then ask questions.

श्री कूल चन्द्र वर्मा (गाजापुर) डोज़ल की गम्भीर समस्या है मंत्री जी उसकी गम्भीरता को समज नहीं पा रहे है !

MR. SPEAKER: Please take your seats. Please Mr. Varma. He has to explain. If you are not satisfied....

भी फूलखन्द धर्मा मेरा निवेदन यह है कि बह सदन को भ्रमित कर रहे हैं।

MR. SPEAKER: Please take your seat. I am standing When the Speaker stands, you have to listen to him. You must maintain some decorum. Mr. Varma, you are going out of bounds. First listen to him. If you are not satisfied, then you may put questions. He may be able to

*Not recorded.

justify what he is saying. Let him say what he wants to. You have had your say.

वी बोरेक पाढिल : इसलिए मैं सदस्यणम से यह निवेदन करना चाहता हूं कि झगर हम मोग यह कहें कि भयानक बातावरण है मयानक वातावरण है तो इसका परिणाम यह होगा कि जब देश में शार्टेज का एक वातावरण पैदा हुझा है, मोर शार्टेज है मैं यह नहीं कहता कि शार्टेज नहीं है तो मैन्टेलिटी यही रहेगी । झगर किसी को मालूम हो कि जब चाहे पैट्रोसा डीज़ल या कैरोसीन झायल मिल सकता है तो फिर स्टोरेज की झावश्यकता नहीं रहती है। हम देख यह रहे हैं कि हमारे सप्लाई करने के बावजूद भी एक मैंटै-लिटी यह है कि बहुत से लोग समझ्ते हैं कि झाज मिलेगा, पता नहीं कल मिलेगा कि नहीं, इसलिए पहले ही स्टोरेज कर सें, तो इसका एक कारण यह है। (व्यवधान)

दूसरा एक कारण यह है कि जब कभी भी शार्टज होती है तो एन्टी सोशल एलीमैट्स इसके फायदा उठाते हैं। मैंने यह नहीं कहा है कि ब्लैक मार्केटिंग नहीं हो रही है मैं तो यह कह रहा हूं कि शार्टेज होने की वजह से उन पर कन्ट्रोज करना बहुत मुश्किल हो जाता है।

इसीलिए हमने बार बार कहा है कि स्टेट गवनंमेट्स में ग्रापके पास काफी पावसं हैं उनका इस्तेमाल कीजिए जो ब्लैक मार्केटिंग करते हैं उनको पकड़िये ग्रोर उनपर ऐसन्ग्रियल कमोडिटीज एक्ट के जरिए कायंवाही कीजिए। (अब्यक्सवान)

MR. SPEAKER: Mr. Varma, you are going out of bounds. Whatever he is saying should be struck off the record. He is saying without my permission. (Interruptions)*

श्वी बीरेन्द्र पाटिस. मैंने यह कहा है कि गी० टी० एक्ट की ग्रापके पास काफी पावर्स है, इग० नह० ग्राप उनका उपयोग कीजिए। एक ग्राध स्टेट ऐसी है जो इसका उपयोग करने के लिए तैयार नही है। ग्रगर वह इसका उपयोग करने के लिए तैयार नहीं है, ग्रगर वह प्रपनी पावर्स का इस्तेमाल नही करना चाहते हैं, तो हम मजबूर हो जाते हैं।

जहा तक सैट्रल गवनंमैंट का ताल्लुक है, हम तो एलोकेट करते हैं, सप्लाई करते हैं और देखते हैं कि वह ठॉक तरह से डिस्ट्रीम्पूट होता है या नहीं। डिस्ट्रीम्पूशन को स्ट्रीम साइन करने की जिम्मेदारी स्टेट गवनंमेंट्स की होती है। (व्यवधान) भी फल कुन्द वर्णा: झघ्यक्ष महोदव, मेरा अववस्था का प्रहन है।

MR. SPEAKER: Mr. Varma, please take your seat. I will explain. I know the position.

SHRI VEERENDRA PATIL: I have not yet completed.

MR. SPEAKER: The hon. Member is asking about certain specific States which are under President's rule. He says that you are responsible for those States. You may please answer him on that.

श्री धीरेका पाटिल : मै यह कहना चाहता हूं कि हम लोगों ने टेलैक्स मैसेजेज भेजे हैं, हमने धिविल सप्लाईज के मिनिस्टर्स की कान्फरेंस की है, प्राफिसर्स की कान्फरेंस की है। मैंने प्रपने स्टेटपेंट में पड़ा है कि हमने क्या क्या स्टेप लिए है।

एक सवाल माननीय सदस्य ने पूछा है कि जो बार्टेज है, उसको मीट करने के लिए ग्रापने क्या कदम उठाये हैं? मैं यह कह सकता हूं कि 2.8 मिलियन टन एच॰ एस॰ डी॰ ग्रोर 8 7 मिलियन टन कैरोसीन ग्रायल हम लोग 1980 में इम्पोर्ट कर रहे है, उसका इन्तजाम हो गया है।

जहां तक बिहार की सप्लाई का ताल्पुक है, बह गांकड़े भी मैं माननीय सदस्य को दे दूगा। बिहार की एच0 पस0 डी0 की मेल्ज जूनवरी में 28,373 एम0 टी0 थी

फरवरी के फिगर्ज मेरे पास नही है। मार्च के लिए एलोकेशन 36,000 एम0 टी0 था। अहा तक कैरोसीन का सम्बन्ध है, जनवरी, 1980 में 13,510 एम0 टी, फरवरी में 5,138 एम0 टी0 भौर मार्च में 18,147 एम0 टी0 बा।

श्री कमला मिश्र मधुकर प्रध्यक्ष महोदय, कुछ प्रश्मों का जवाब नहीं दिया गया है। मैंने प्रछा है कि बिहार में ब्लैक मार्कोटग हो रह' है, उसको रोकने के लिए मरकार ने कौन सा कदम उठाया है। (व्यवधान)

भी रामाबतार सास्त्री (पटना) कितने लोग्रों को गिरफ्तार किया गया है ? (व्यवचान) MR. SPEAKER: Whoever speaks without my permission will not be recorded at all

Mr. Saha.

*SHRI AJIT KUMAR SAHA (Vishnupur): Mr. Speaker, Sir, in reply the hon. Minister has said that there is no shortage of diesel or kerosene in the country. The Minister who was incharge of this Ministry earlier had stated that the shortage was due to the disturbances in Assam and I would therefore like to know from the Minister by what time they will be able to solve the Assam problem and I would hope that the problem is solved properly.

Sir, I would like to point out that the State Government has nothing to do with the supply of kerosene or diesel It is the responsibility of the Central Government The West Bengal Government distributes whatever quota they get from the Centre. During December, 1977 and February 1980, the West Bengal Government had demanded 40,000 tons of kerosene but as against this the Centre had supplied in December-39,973 tons in January 1980-31,878 tons and in February 1980-26,452 tons. But you find that in a State like Gujarat where population is less than that of West Bengal, the supply of kerosene during January 1980 was 33,858 tons, thus if the States do not get their supplies according to their demand how would they be able to distribute the same equitably.

In regard to diesel we find that during January 1980 supplies made to West Bengal was 53,000 tons, Maharashtra 1,04,000 tons, Tamilnadu 66,300 tons, Gujarat 52,600 tons. During February 1980 West Bengal got 48,740 tons and Gujarat got 53,199 tons. I would like to know the reasons for this discrimination.

"The original speech was delivered in Bengali.

MR. SPEAKER: Please make it short.

At this stage some persons from the Visitors' Gallery shouted some slogans and threw some leaflets on the floor of the House.

SHRI AJIT KUMAR SAHA: Sir, some time back the former Minister Shri P. C. Sethi, had met our Chief Minister. I would like to quote from Business Standard dated 6th March 1980 which said something about it.

MR. SPEAKER: This is a statement. Please try to be brief. You are going too far now.

SHRI AJIT KUMAR SAHA: Not too far Sir, I have two questions.

SHRI JYOTIRMOY BOSU: For Call Attention 45 minutes are allotted in total for five members and he is trying to get his 7 minutes.

MR SPEAKER: It is more than 7 minutes-Mr. Bosu, for your information.

SHRI AJIT KUMAR SAHA: Sir I read:

"The pronouncements of the Union Minister for Petroleum and Chemicals Mr. P. C. Sethi, on the West Bengal government's decision to ration diesel and kerosene are decidedly odd. His opposition to the measure is on two grounds—that it will lead to black marketing and that the question comes under the Centre's jurisdiction."

*SHRI AJIT KUMAR SAHA: Sir, the steps that the State Government have taken for diesel rationing,.....

MR. SPEAKER: You must give some time for others also. You should have only one question and not a catalogue of questions. SHRI AJIT KUMAR SAHA: This is my last question. "It should be obvious, particularly in the case of an item like kerosene, that rationing is the only practicable way of ensuring equal and fair distribution." The editorial also speaks about black marketing. It says: "Indeed, blackmarketing of both diesel and kerosene are already flourishing in the absence of effective rationing."

These things are happening because there is no rationing.

I would like to know from the hon. Minister whether with a view to achieving equal distribution of diesel and kerosene, the Central Government propose to introduce rationing in the States.

SHRI VEERENDRA PATIL: Sir, the hon. Member wanted to know when the Assam situation is going to improve. On that I am not in a position to make an statement because it is a political problem and so, a political soluiton has to be found out for this problem. I fully share the anxiety of the hon. Member that because of the agitation that is going on in Assam, the entire country is suffering; every common man is suffering in this Country to-day because of the closure of the refineries and because we were not getting crude oil from Assam to Barauni. We are feeling and we are experiencing this shortage. That is why only recently our Prime Minister had a meeting with all the political leaders. I want to make it very clear that unless the situation or crisis in Assam is resolved, it is not possible for us to fully meet the requirements in the North-Eastern region. I am making it very clear that this is not only the responsibility of the party in power to find a solution but also in this connection I seek the co.operation of the hon. Member to find out a solution. I can assure the hon. Member that the moment the position in Assam improves and the crisis is resolved, 90 per cent of the shortage

•The original speech was delivered in Bengali. 2625 L.S.-9 [Shri Veerendra Patil]

that we are experiencing here in this country will be over and there won't be much difficulty at all.

SHRI JYOTIRMOY POSU (Diamond Harbour): A very pold statement!

SHRI VEERENDRA PATIL: So far as distribution is concerned it will not be the responsibility of the Central Government whose responsibility is only to make the allocation to different States. But how they distribute within the States it is the responsibility of the respective State Governments. That I want to make it very clear.

SHRI AJIT KUMAR SAHA: But, what about the allocation?

SHRI VEERENDRA PATIL: I will give you the figures about the allocations also because you have come out with a point saying that we are not properly distributing it within the State. How can we sitting here in Delhi, distribute in West Bengal? It is the job of that Government. (Interruptions) We wanted to make it more clear that so far as distribution is concerned, it is not our responsibility (Interruptions)

MR. SPEAKER: Order, order. All of you please sit down. You are not permitted.

(Interruptions) ** ** **

MR. SPEAKER: Nothing should be recorded.

You have not answered the specific question.

SHRI VEERENDRA PATIL: I have not yet completed.

MR. SPEAKER: You complete it.

SHRI VEERENDRA PATIL: When I complete, if any question is unanswered, you can refer it to me at that time.

I have not yet completed.

The hon'ble Member said, if I heard correctly, because he spoke in Bengali and I do not know Bengali, that blackmarketing is going on in West Bengal. If black-marketing is going on in West Bengal, how do you hold the Central government responsible for that?

SHRI AJIT KUMAR SAHA: I have not said so.

MR SPEAKER: He wants a specific answer about the allocations to each State.

SHRI VEERENDRA PATIL: I will come to that point. The hon'ble Member was anxious to know about the allocations. In West Bengal the sales of HSD for the month of January was 50,619 MT and the sales for the month of February was 50,078 MT. Allocation of HSD for the month of March is 61,000 MT.

Sir, I have got the statement about the other States ready with me. As it will unnecessarily take time of the House, if the hon'ble Member wants, I am prepared to place it on the Table of the House. If the members want me to read, I am prepared to do so. I, would like to say that there is no discrimination done.

(Interruptions) **

MR. SPEAKER: Nothing will go on record without my permission.

SHRI VEERENDRA PATIL: Sir, the figures for the month of January and February relate to the sales of HSD in West Bengal. It is not paper allocation. So far as the month of March is concerned, I have given the allocation figures as I will get the

**Not recorded.

(C.A.)

sales figure only in the month of April.

SHRI K. P. SINGH DEO (Dhenkanal): Sir, while congratulating the Minister that in his maiden speech he has given a very lucid and illuminating answer whereby he has enumerated the reasons for the shortage, I would say he has also enumerated the steps which have been suggested by the Central Government to various State governments for taking action against people who are creating artificial scarcities in which case the State governments have been very sloppy at the moment; thirdly, he has also enumerated the steps to increase the supply as compared to last year depending heavily on imports from friendly countries, viz., the OPEC countries which have no uniform price policy. I would like to know.

(a) What is the criteria for supplying these items to the various states especially these which have an ambitious rabi programme like the State of Orissa, which has deficient irrigation facilities?

(b) What steps are now being contemplated to streamline and monitor the distribution system which i_3 very sloppy, especially in my State today?

(c) What is the quantum and the cost of imports done last year, that is, 1979-80? What is the projection for the year 1980, as far as cost and quantum is concerned?

(d) What steps he has taken to curb the consumption and reduce the imports, to increase the selfreliance in the country?

My last point is this. The hon. Minister has said that top priority will be given to agriculture. I would like to know from him that keeping the geo-political and the geo-strategic environment into consideration, what is the priority given and what are the steps taken for meeting the defence requirements, that is, the Army, Navy and Air Force, as far as diesel and kerosene are concerned.

SHRI VEERENDRA PATIL: So far as the Defence requirement is concerned, if my information is correct, it is fully met. There is absolutely no difficulty about the defence requirements. The hon. Member wanted to know what steps have been taken to import these items. The position is this.

SHRI K. P SINGH DEO: I did not want to know 'What steps are being taken for importing'-because I know fully well that you are importing. I only wanted to know about the 'quantum' and also about 'cost'. That is what I wanted to know.

SHRI VEERENDRA PATIL: I am coming to his point. So f_{ar} as importing is concerned, in 1979, I think, we have imported 17 million tonnes. So far as 1980 is concerned, we have firmed-up for importing 16.5 million tonnes of crude oil after taking into account the indigenous production of 14.7 million tonnes. The total crude through-put in the country is expected to be 31.2 million tonnes in 1980. So, that is the position.

About distribution, I have already made it clear. So far as distribution is concerned, it is not our, reponsibility. It is the responsibility of the State Governments

And, Sir about the price and all those thing, I think, it is not in the public interest to say now at what price we are importing oil from other countries.

SHRI HARIKESH BAHADUR (Gorakhpur): There is acute crisis in respect of diesel and kerosene throughout the country. We have discussed this matter here already and Members have also spoken. Therefore I do not want to state the same thing in detail at this stage. What I want to bring up for the

[Shri Harikesh Bahadur]

attention of the hon. Minister and the House is this. These items are being very badly misused by the Government machinery also today. Diesel is being misused by the Government machinery. There must be some restrictions imposed by the Government on them also so that this cannot be misused. I don't know what steps have been taken in this regard. Sir, the large-scale blackmarketing and hoarding of diesel and kerosene has really created great difficulty for the poor people of the country and the farmers-especially in U.P. particularly in the region to which I belong, Eastern U.P. Sir, in Eastern U.P. people are not at all getting kerosene oil. Wherever it is availeble it is being sold at Rs. 8 per litre. (Interruptions) Even more than that. I would like to know from the Minister as to what steps the Government proposes to take to impose some restrictions on the use of diesel in the Government machinery also. I would like him to spell out the steps taken in this regard. My second point is this. In spite of the fact that the Centre has asked State Governments to take stringent action against blackmarketeers, and also hoarders, I am sorry to state that the provisions under the Prevention of Blackmarketing and Maintenance of Essential Commodities Act, are not being properly enforced. Will the Hon'ble Minister let the House know what he is going to do in order to activise the State Government_s in these matters?

15 hrs.

SHRI VEERENDRA PATIL: The hon. Member has brought to my notice that even the Government officials are misusing the diesel that is supplied to them. So far as our Ministry is concerned, we have not received any such complaints so far. If Government officials in a particular state are misusing diesel oil, we can only tell the State Government ---1

to take stern action against the Government officials. (Interruptions) We from here cannot take any disciplinary action and it is very difficult to find out whether any particular Government official is misusing the diesel that is supplied to him. About blackmarketing, I have already replied. (Interruptions) Sir, so far a_S Eastern U.P. is concerned, I agree that there is a shortage of these items. (Interruptions).

MR. SPEAKER: Nothing will go on record.

(Interruptions) **

15.02 hrs.

MATTERS UNDER RULE 377

(i) WORKING AND ADMINISTRATION OF FOOD CORPORATION OF INDIA

DR. VASANT KUMAR PANDIT (Rajgarh): I beg to bring the following matter of urgent public importance to the notice of the House under Rule 377.

The Food Corporation of India is being run at staggering operational cost which is almost equal to procurement price of foodgrains and the marginal profits in the Balance Sheets of the Food Corporation of India is a manipulated picture to cover huge losses covered through large subsidies from the Government. The budgeted subsidy for 1978-79 was to the tune of Rs. 570 crores. The top-heavy administration, the high cost of sale of procured foodgrains lead to a 95 per cent mark-up on the procurement price paid to the producer making the entire system commercially non-viable. The F.C.I. is deriving more margin out of the grain sales than officially allowed. These are clear indications that the manpower in F.C.I. is not fully employed and productivity per person has gone

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